

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 661 /Confdl. /2015
II-3-1/2015

Dated 03 July, 2015

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Second Refresher Course** for the **Civil Judges Class II of 2012 Batch** from **03.08.2015 to 07.08.2015** in the Academy. Civil Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **03.08.2015** in MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall send one copy each of the following to the Academy sufficiently in advance i.e. latest by **20th July, 2015** and shall also bring the duplicate of the same with them while attending the Course:
 - (i) Judgment in Civil and Criminal cases (contested);
 - (ii) Issues;
 - (iii) Charges;
 - (iv) Questionnaire of examination of accused
5. The participants may send legal problems which they want to be addressed during the course to the Academy either by fax (No. **0761-2628679**) or email at **mpsja@mphc.in** sufficiently in advance,
6. The participants may bring Laptop Computers or external storage device with them if they find it beneficial.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on mobile No. **9685346957** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **9713717147** or to Shri Pramod Kumar Chaturvedi, A.G. I on Mobile No. **8878747939** at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to

make arrangement for carriage of participants' luggage to the parked vehicles. The judicial officers included in the training programme will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

9. The Guest House of the Academy is located on second and third floors of the building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case, the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants only from the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


03.07.15

*(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 662 /Confdl. /2015
II-3-1/2015

Dated 03 July, 2015

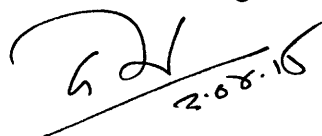
Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
 1. Shri Mayank Kumar Shukla, II CJ CL II, Hoshangabad,
 2. Smt. Ritika Mishra (Pathak), III AJ TO I CJ CL II, Katni,
 3. Shri Priyank Dubey, CJ CL II, Mehgaon Distt. Bhind,
 4. Shri Gaurav Agrawal, I CJ CL II, Ambah Distt. Morena,
 5. Shri Sushil Kumar Agrawal, VI CJ CL II, Jabalpur,
 6. Shri Sanjeev Kumar Paliwal, I CJ CL II, Gwalior,


7. Ku. Sonali Pastariya, I CJ CL II, Jaora Distt. Ratlam,
8. Ku. Chetna Paliwal, I CJ CL II, Ashoknagar,
9. Shri Vinod Kumar Verma, VIII CJ CL II, Jabalpur,
10. Shri Vikash Shukla, IV CJ CL II, Bhind,
11. Shri Ambuj Shrivastava, IV CJ CL II, Gwalior,
12. Shri Vijendra Singh Rawat, I CJ CL II, Tikamgarh,
13. Shri Sumit Sharma, II CJ CL II, Tikamgarh,
14. Shri Ashish Kumar Kesharwani, I CJ CL II, Sidhi,
15. Shri Nimish Raja, III CJ CL II, Multai Distt. Betul,
16. Shri Rohit Shrivastava, CJ CL II, Orchha Distt. Tikamgarh,
17. Shri Manoj Kumar Bhati, I CJ CL II, Narsinghpur,
18. Shri Kamlesh Sahu, CJ CL II, Pandurna Distt. Chhindwara,
19. Shri Varun Chauhan, III CJ CL II, Rewa,
20. Smt. Suneeta Goyal, I AJ to I CJ CL II, Guna,
21. Smt. Sarika Bhati, IV CJ CL II, Narsinghpur,
22. Smt. Sharmila Bilwar, III CJ CL II, Ujjain,
23. Shri Ashutosh Yadav, VIII CJ CL II, Gwalior,
24. Shri Neeraj Pawaiya, II CJ CL II, Ashoknagar,
25. Shri Devdutt, I AJ to I CJ CL II, Sagar,
26. Ku. Namita Borasi, III CJ CL II, Khandwa,
27. Shri Manish Anuragi, I CJ CL II, Ratlam,
28. Ku. Priti Jain, II CJ CL II, Burhanpur,
29. Shri Mohhamad Aslam Dehalvi, I CJ CL II, Distt. Dhar,
30. Shri Rahul Verma, CJ CL II, Sendhwa Distt. Barwani, under orders of transfer to
Khetia Distt. Barwani as CJ CL II, Khetia Distt. Barwani,
31. Shri Ravindra Kumar Shilpi, VII CJ CL II, Chhindwara,
32. Shri Shivraj Singh Gawali, IX CJ CL II, Gwalior,
33. Shri Shiv Kumar Dawar, I CJ CL II, Bhopal,
34. Ku. Smriti Singh, III CJ CL II, Satna,
35. Shri Pushpraj Singh Uikey, II CJ CL II, Dindori,
36. Shri Sudhir Singh Nigwal, VIII CJ CL II, Indore,
37. Shri Rajkumar Gond, II CJ CL II, Teonthar Distt. Rewa,
38. Shri Rakesh Kumar Maravi, XII CJ CL II, Jabalpur,

For information and compliance with a direction to all the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

54


2.6.8.16

6. The District & Sessions Judge, Hoshangabad/ Katni/ Bhind/ Morena/ Jabalpur/ Gwalior/ Ratlam/ Ashoknagar/ Tikamgarh/ Sidhi/ Betul/ Narsinghpur/ Chhindwara/ Rewa/ Guna/ Ujjain/ Sagar/ Khandwa/ Burhanpur/ Dhar/ Barwani/ Bhopal/ Satna /Dindori/ Indore, for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001/ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
8. Director/ Additional Director/ O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
10. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
11. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
13. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


 3.08.15

(VED PRAKASH)
 REGISTRAR GENERAL